

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:122  
ANSWERED ON:10.12.2003  
WOMEN AND CHILD DEVELOPMENT PROGRAMMES  
RAOSAHEB PATIL DANVE;RATTAN LAL KATARIA

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the steps taken by the Government for empowerment of Women and Child Welfare during the last three years;
- (b) the expenditure incurred thereon, State-wise;
- (c) the State-wise quantum of funds allocated under Women and Child Development Programmes during the Tenth Five Year Plan; and
- (d) the number of cases of exploitation of women and children which has come to the notice of the Government during the last three years?

**Answer**

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINIS OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI):

(a) The Department of Women and Child Development execute the following two programmes for the Empowerment of Women at the grass-root level:

(i) Swayamsidha, and (ii) Swashakti.

The salient features of these two programmes are:â€”

# Establishment of women`s Self-Help Groups (SHGs);

# Creation of confidence and awareness among members of SHGs regarding women`s status, health, nutrition, education, legal rights, and other social, economic and political issues;

# Strengthening and institutionalizing the savings habit through thrift and micro-credit activities; and

# Involvement of women in local level planning. With regard to child welfare measures, the Department of Women and Child Development executes the Integrated Child Development Services Scheme which is the world`s largest outreach programme. This is a country-wide programme sanctioned for 5652 blocks, being implemented through the State Governments with the following interventions.

# Supplementary Nutrition

# Immunization c-iftrWiErV

# Health Check-up

# Referral Services

# Pre-school Non Formal Education

# Nutrition and Health Education.

To further motivate the Anganwadi Workers and helpers who are the primary functionaries of the Programme the honorarium of these workers has been doubled by the Centre w.e.f. 2002-2003. Besides,

(a) National Charter for Children & a.

(b) Bill for setting up a National Commission for Children has been tabled in Parliament. The Government has also amended the constitution to make education for children in the age group 6-14 years compulsory. The Sarva Shiksha Abhiyan has been launched to ensure realization of this objective. (b) A Statement-I showing State-wise expenditure incurred under these schemes is enclosed.

(c) State-wise allocation of funds are not maintained in the Department. However, the year-wise break-up of scheme-wise allocations for the 10th Plan has been attached as statement-II.

(d) The number of cases of exploitation/crimes committed against women and children in the three preceding years has been attached as statement-III.